<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **10.07.2025** :

The Single Bench presided over by **the Hon'ble Shri Justice Shyam C. Chandak** will take up the following matter in **Chamber No.66-A at 2.30 p.m.,** as per the board to be notified separately.

'FOR SPEAKING TO THE MINUTES' FIRST APPEAL NO.2100 OF 2005

Shri Abdul Rauf Ghiyasuddin Koor V/s.

Shri Mohamed Ayaz Haji Isak and Anr.

Dated this 9th day of July, 2025.

By Order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.